

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (CAA) No. 689/KB/2018

CA (CAA) No. 12/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY, 2018, 10:30 A.M.

Name of the Company	ABC Consultants Pvt. Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Adv. Swapna Choudhary, Advocate
2. CS, Sneha Khastan, PCS } Petitioner
Signature: Khastan 11/7/18

ORDER

The Ld. Counsel for the Petitioners and Ld. Practicing Company Secretary is present.

Heard. Admit. Reserved for Orders.

Sd

(Jinan K.R.)
Member (J)